

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 15TH MARCH, 2016 AT 10.00 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. PAPER TO BE LAID ON THE TABLE OF THE HOUSE

	A MINISTER	to lay on the Table the Haryana Value Added Tax (Amendment) Ordinance, 2016 (Haryana Ordinance No. 1 of 2016).
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III. MOTION UNDER RULE 121

A MINISTER

to move that the provisions of Rules 231, 233, 235 and 266 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the :-

- i) Committee on Public Accounts;
- ii) Committee on Estimates;
- iii) Committee on Public Undertakings; and
- iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes & Backward Classes,
for the year 2016-2017 be suspended.

ALSO

to move that this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2016-2017, keeping in view the proportionate strength of various parties/groups in the House.

IV. DISCUSSION ON THE GOVERNOR'S ADDRESS

- (i) SHRI SUBHASH BARALA, M.L.A. to move that an Address be presented to the Governor in the following terms :-

“That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 14th March, 2016 at 2.00 P.M.”.

- (ii) DR. ABHE SINGH YADAV, M.L.A. to second the above motion.

**CHANDIGARH:
THE 14TH MARCH, 2016.**

**R.K. NANDAL,
SECRETARY.**